

'an objective examination' of the organisation of each Ministry of the Government of India undertaken by a team of officers has been completed by now?

(b) If so, what main characteristics calling for immediate action have come to light?

**The Deputy Minister of Finance (Shri M. C. Shab):** (a) The special team of officers conducting the objective examination of the organisations of the Government of India have so far covered the Ministries of Food and Agriculture, Irrigation and Power and Labour and their attached and subordinate offices, the office of the Union Public Service Commission, the headquarters office of the Chief Controller of Imports and Exports, the Development Wing of the Ministry of Commerce and Industry and ten subordinate offices of the Directorate General of Posts and Telegraphs under the Ministry of Communications.

(b) The review conducted by the team has disclosed overstaffing in a number of offices. Defects in office procedure and duplication of effort have also come to light and suitable remedial measures have been suggested in all such cases.

#### EFFICIENCY DRIVE IN GOVERNMENT DEPARTMENTS

\*1228. **Shri Dabhi:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the Planning Commission's observation that arrangements for assessing the work of an individual official, for encouraging him if his work is good, and warning or punishing him if his work is bad, are unsatisfactory and that sufficient notice is not being taken of defaults of duty, and there has been too much toleration of poor performance; and

(b) if so, what positive steps Government have taken to remedy this state of affairs?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) Regular inspection of offices and careful record of confidential remarks from the two important bases on which the work of individual officers can be assessed. The specific steps to be taken to ensure a regular system of inspection and maintenance of annual confidential reports are under consideration.

#### Ala MALIKS IN PEPSU

\*1229. **Shri Ajit Singh:** (a) Will the Minister of States be pleased to state how much acreage of land was under Ala Maliks before the 29th August, 1953?

(b) How much of this land is under cultivation and how much is cultivable?

(c) Have the proprietary rights of any portion of this land been vested in Ala Maliks since the enactment of PEPSU Abolition of Ala Malikiyat Rights Act, 1953?

(d) If so, how much?

**The Minister of Home Affairs and States (Dr. Katju):** (a) 3,08,109 acres;

(b) Under cultivation: 2,95,143 acres; Culturable: 6267 acres; and Unculturable: 6699 acres;

(c) Yes;

(d) 2,98,616 acres.

#### ANNUAL ANNUITY TO NAWAB OF BHOPAL

\*1230. **Shri Gidwan:** (a) Will the Minister of States be pleased to state whether it is a fact that the State Government of Bhopal had refused to entertain the claim of the Nawab of Bhopal, for the exemption of Jagirs, including a number of villages, from the operation of the Bhopal Abolition of Jagirs and Land Acquisition Bill?

(b) Is it a fact that the Nawab had moved the States Ministry but the States Ministry had also not agreed to this demand?